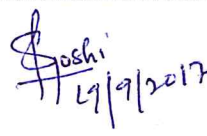



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	For Hearing	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	CONSCIENTIA LAW ASSOCIATES → SOWMYA JOSHI → K.V. OMPRAKASH 7204653004	ON BEHALF OF RESPONDENT	 19/9/2017
2.	LAKSHMI KUMARAM AND SRIDHARAN. - RISHIKA SHARATH. 9972804445	ON BEHALF OF PETITIONERS	 19/9/2017

Counsel for petitioner is present. Counsel for respondent is also present. She has filed objections.

For hearing, list it on 09.10.2017.


MEMBER (J)


MEMBER (T)